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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 15/12, TP 33/16	For order	Rao Prasad & Co.,	397/ 398	Ramesh Santhanam & 2 Ors	Ronald Vuillemin & 3 Ors.	Deepika/N.R. Rao of VBK for R1 & R4. Niranjan Bhat for R2, R3, R5 & R65

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 Atash R Barai
976232241

FOR RESPONDENT

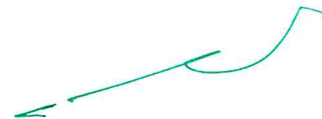


ORDER

Orders are under preparation. List it on 21.03.2018.



Member (T)



Member (J)